

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
DARSH PHARMACHEM PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	DARSH PHARMACHEM PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/04/2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24309GJ2016PTC091721
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.-632/633, Mahemdabad-Nadiad Highway Village Varsola, Ta Mahemdabad, Kheda, Mahemdabad, Gujarat-387130, India
6.	Insolvency commencement date in respect of corporate debtor	08 th October 2026
7.	Estimated date of closure of insolvency resolution process	6 th April 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Manish Kumar Bhagat IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438 AFA VALID UP TO 31/12/2026
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-1204, Shilp Corporate Park, Rajpath Rangoli Road, Next to Aaron Spectra, Bodakdev, Ahmedabad-380054 mbhagat2003@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-1204, Shilp Corporate Park, Rajpath Rangoli Road, Next to Aaron Spectra, Bodakdev, Ahmedabad-380054 darshpharma.cirp@gmail.com
11.	Last date for submission of claims	22 nd October 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

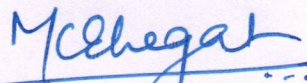
Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the **DARSH PHARMACHEM PRIVATE LIMITED** on **08th October 2026**.

The creditors of **DARSH PHARMACHEM PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **22nd October 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

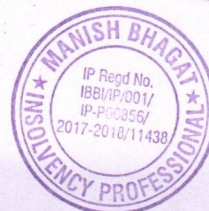
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [*specify class*] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


MANISH KUMAR BHAGAT

Interim Resolution Professional – Darsh Pharmachem Private Limited
IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438
AFA Valid up to: 31/12/2026

Date: 11.10.2026
Place: Ahmedabad



FORM A**PUBLIC ANNOUNCEMENT**(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**FOR THE ATTENTION OF THE CREDITORS OF
DARSH PHARMACHEM PRIVATE LIMITED****RELEVANT PARTICULARS**

1.	Name of corporate debtor	DARSH PHARMACHEM PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/04/2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24309GJ2016PTC091721
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No.-632/633, Mahemdabad-Nadiad Highway Village Varsola, Ta Mahemdabad, Kheda, Mahemdabad, Gujarat-387130, India
6.	Insolvency commencement date in respect of corporate debtor	08th October 2026
7.	Estimated date of closure of insolvency resolution process	6th April 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Manish Kumar Bhagat IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438 AFA VALID UP TO 31/12/2026
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-1204, Ship Corporate Park, Rajpath Rangoli Road, Next to Aaron Spectra, Bodakdev, Ahmedabad-380054 mbhagat2003@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-1204, Ship Corporate Park, Rajpath Rangoli Road, Next to Aaron Spectra, Bodakdev, Ahmedabad-380054 darshpharma.cirp@gmail.com
11.	Last date for submission of claims	22nd October 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the **DARSH PHARMACHEM PRIVATE LIMITED** on **08th October 2026**.

The creditors of **DARSH PHARMACHEM PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **22nd October 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

MANISH KUMAR BHAGAT**Interim Resolution Professional – Darsh Pharmachem Private Limited****Date:** 11.10.2026**IBBI Registration No. - IBBI/IPA-001 / IP-P00856/2017-18/11438****Place:** Ahmedabad**AFA Valid up to: 31/12/2026**

ફોર્મ એ

જાહેર સૂચના

(ઇન્સોલ્વન્સી એન્ડ બેન્ક્રપ્સી બોર્ડ ઓફ ઇન્ડિયા (કોર્પોરેટ વ્યક્તિઓ માટે ઇન્સોલ્વન્સી રિજોલ્યુશન પ્રક્રિયા) નિયમો, ૨૦૧૬ ના નિયમ ૬ હેઠળ)

દર્શ ફામાકિમ પ્રાઇવેટ લિમિટેડના લેણદારોના ધ્યાનાર્થે

સંબંધિત વિગતો

1. કોર્પોરેટ દેવાદારનું નામ	દર્શ ફામાકિમ પ્રાઇવેટ લિમિટેડ
2. કોર્પોરેટ દેવાદારની સ્થાપનાની તારીખ	૨૮/૦૪/૨૦૧૬
3. સત્તામંડળ જેના હેઠળ કોર્પોરેટ દેવાદારનું નિગમીકરણ/નોંધણી થયેલ છે	રજીસ્ટ્રાર ઓફ કંપનીઝ, અમદાવાદ
4. કોર્પોરેટ ઓળખ નંબર/મર્યાદિત જવાબદારી ઓળખ કોર્પોરેટ દેવાદારનો નંબર	U24309GJ2016PTC091721
5. કોર્પોરેટ દેવાદારના રજિસ્ટર્ડ ઓફિસ અને મુખ્ય કાર્યાલય (જો કોઈ હોય તો) નું સરનામું	પ્લોટ નંબર-૬૩૨/૬૩૩, મહેમદાબાદ-નડિયાદ હાઇવે ગામ વરસોલ, તા મહેમદાબાદ, ખેડા, મહેમદાબાદ, ગુજરાત-૩૮૭૧૩૦, ભારત
6. કોર્પોરેટ દેવાદારના સંદર્ભમાં નાદારી શરૂ થવાની તારીખ	૦૮મી ઓક્ટોબર ૨૦૨૬
7. નાદારી નિવારણ પ્રક્રિયા બંધ થવાની અંદાજિત તારીખ	૬મી એપ્રિલ ૨૦૨૭
8. વચગાળાના રિજોલ્યુશન પ્રોફેશનલ તરીકે કામ કરતા નાદારી પ્રોફેશનલનું નામ અને નોંધણી નંબર	શ્રી મનીષ કુમાર ભગત IBBI નોંધણી નંબર - IBBI/IPA-001/IP-P00856/2017-18/ 11438 AFA ૩૧/૧૨/૨૦૨૬ સુધી માન્ય
9. બોર્ડમાં નોંધાયેલ ઈન્ટરિમ રિજોલ્યુશન પ્રોફેશનલનું સરનામું અને ઈ-મેલ	બી-૧૨૦૪, શિલ્પ કોર્પોરેટ પાર્ક, રાજપથ રંગોલી રોડ, એરોન સ્પેક્ટ્રાની આજુમાં, બોડકદેવ, અમદાવાદ-૩૮૦૦૫૪ mbhagat2003@gmail.com
10. વચગાળાના રિજોલ્યુશન પ્રોફેશનલ સાથે પત્રવ્યવહાર માટે ઉપયોગમાં લેવાનું સરનામું અને ઈ-મેઈલ	બી-૧૨૦૪, શિલ્પ કોર્પોરેટ પાર્ક, રાજપથ રંગોલી રોડ, એરોન સ્પેક્ટ્રાની આજુમાં, બોડકદેવ, અમદાવાદ-૩૮૦૦૫૪ darshpharma.cirp@gmail.com
11. દાવાઓ રજૂ કરવાની અંતિમ તારીખ	૨૨ ઓક્ટોબર ૨૦૨૬
12. કલમ ૨૧ની પેટા-કલમ (૬એ)ના ખંડ (બી) હેઠળ વચગાળાના રિજોલ્યુશન પ્રોફેશનલ દ્વારા નક્કી કરાયેલા લેણદારોના વર્ગો (જો કોઈ હોય તો)	લાગુ પડતું નથી
13. કોઈ વર્ગના લેણદારોના અધિકૃત પ્રતિનિધિ તરીકે કામ કરવા માટે ઓળખવામાં આવેલા ઇન્સોલ્વન્સી પ્રોફેશનલના નામ (દરેક વર્ગ માટે ત્રણ નામ)	લાગુ પડતું નથી
14. (એ) સંબંધિત ફોર્મ્સ અને (બી) અધિકૃત પ્રતિનિધિઓની વિગતો અહીં ઉપલબ્ધ છે:	(એ) https://ibbi.gov.in/home/downloads (બી) લાગુ પડતું નથી

આથી સૂચના આપવામાં આવે છે કે માનનીય નેશનલ કંપની લો ટ્રિબ્યુનલ, અમદાવાદ બેન્ચે ૦૮ ઓક્ટોબર ૨૦૨૬ ના રોજ દર્શ ફામાકિમ પ્રાઇવેટ લિમિટેડની કોર્પોરેટ નાદારી ઠરાવ પ્રક્રિયા શરૂ કરવાનો આદેશ આપ્યો છે.

દર્શ ફામાકિમ પ્રાઇવેટ લિમિટેડના લેણદારોને, ૨૨ ઓક્ટોબર ૨૦૨૬ ના રોજ અથવા તે પહેલાં એન્ટ્રી નંબર ૧૦ સામે ઉલ્લેખિત સરનામે વચગાળાના ઠરાવ વ્યાવસાયિકને પુરાવા સાથે તેમના દાવા સબમિટ કરવા માટે આહ્વાન કરવામાં આવે છે.

નાણાકીય લેણદારોએ તેમના દાવાઓ પુરાવા સાથે માત્ર ઇલેક્ટ્રોનિક માધ્યમથી જ રજૂ કરવાના રહેશે. અન્ય તમામ લેણદારો તેમના દાવાઓ પુરાવા સાથે રૂબરૂ, ટપાલ દ્વારા અથવા ઇલેક્ટ્રોનિક માધ્યમથી રજૂ કરી શકે છે.

એન્ટ્રી નં. ૧૨ સામે સુચિબદ્ધ વર્ગના નાણાકીય લેણદારે, 'ફોર્મ સીએ' માં તે વર્ગના અધિકૃત પ્રતિનિધિ તરીકે કાર્ય કરવા માટે એન્ટ્રી નં. ૧૩ સામે સુચિબદ્ધ ત્રણ ઇન્સોલ્વન્સી પ્રોફેશનલ્સમાંથી પોતાની પસંદગીના અધિકૃત પ્રતિનિધિની વિગત દર્શાવવી આવશ્યક છે.

દાવાના ખોટા અથવા ગેરમાર્ગે દોરનારા પુરાવા રજૂ કરવા બદલ દંડ થઈ શકે છે.

મનીષ કુમાર ભગત

મધ્યવર્તી રિજોલ્યુશન પ્રોફેશનલ - દર્શ ફામાકિમ પ્રાઇવેટ લિમિટેડ

તારીખ: ૧૧.૧૦.૨૦૨૬

IBBI નોંધણી ક્રમાંક - IBBI/IPA-001/IP-P00856/2017-

સ્થળ: અમદાવાદ

18/11438 AFA ની માન્યતા: ૩૧/૧૨/૨૦૨૬ સુધી